

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2008/3898/A.**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Registrar,  
Gauhati High Court, Itanagar Permanent Bench.  
Arunachal Pradesh.

Dated Guwahati, <sup>th</sup> 8 June, 2022.

Sub:- Preparatory Leave.

Ref:- Your letter No.HC(IB)12/2016/Admin/2611-613, dated 06.06.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Lobsang Tenzin, District & Sessions Judge, Arunachal Pradesh has been granted **10 days Preparatory Leave from 06.06.2022 to 15.06.2022**, as per Rules.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008/3899-3900/A, dated** , 08-06-2022

Copy to:

1. Shri Lobsang Tenzin, District & Sessions Judge, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)** *Rda*